

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO. 159 of 2021

IN THE MATTER OF

KANKANA DAS, KOLKATA

.... APPLICANTS

: Versus:

UNION OF INDIA

Through Secretary, MOEF & CC and others

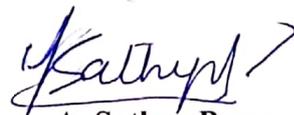
...RESPONDENT

PAPER BOOK - II

I N D E X

Sl. No.	Description	Page No.
1.	Annexure-I: Copy of the communication sent to CPCB on 28.03.2023 regarding submission of Action Plan on Air Pollution for the U.T. of Puducherry	1-2
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Through



A. Sathya Bama

Standing counsel for

Puducherry Pollution Control Committee

No. 412/PPCC/AIR-SAP/SCI-II/2023/328  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
III FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 5  
Telephone: (0413) 2201256 Telefax: (0413) 2203494

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Puducherry, the 28 MAR 2023

To

The Additional Director,  
Air Quality Management Division (NCAP),  
Central Pollution Control Board,  
Parivesh Bhawan, CBD - cum - Office Complex,  
East Arjun Nagar, Delhi - 110 032.

Sir,

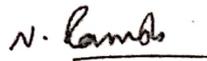
Sub: PPCC - Submission of State Action Plan on Air Pollution for the  
UT of Puducherry - Hon'ble NGT in OA No.159 of 2021  
dated 20.01.2023 - Reg.

Ref: Your email communication dated 22.03.2023.

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With reference to the subject mentioned above, State Action Plan on Air Pollution for  
the UT of Puducherry is enclosed in the template received vide reference cited above.  
It got approval of Secretary, Environment/Chairperson, PPCC.

Yours sincerely,



(Dr. N.RAMESH)  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION CONTROL COMMITTEE

Encl: As above.

Copy to:

1. The Member Secretary, Central Pollution Control Board,  
Parivesh Bhawan, CBD - cum - Office Complex,  
East Arjun Nagar, Delhi - 110 032.
2. Standing Guard File.

ANNEXURE - II  
③

**GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE**

**INDICATIVE TEMPLATE FOR STATE ACTION PLAN**

**Industrial Emissions**

Sl. No.	Activities	Status of activity (Completed / Ongoing / To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
1.	Policy for permitting new industries in Critically Polluted Areas (CPAs)	Government of Puducherry has taken policy decision of not to permit air pollution potential units, viz M.S. Ingots, Ferro Alloys, Ferro silicon, Calcium carbides and Potassium chlorates with effect from October, 2000.	Already being complied with.	Whole U.T. of Puducherry	No	Nil	Not applicable
2.	Guidelines for laying city gas distribution network	On going	1 month	Urban areas	Local bodies shall have revenue collection	Nil	Nil
3.	Policy for replacement of heavy oil (eg., furnace oil, diesel etc.) based industries to alternate energy sources (CNG/PNG/ Electricity)	Fuel Policy has been formulated in the year 2021. Coal and Pet coke are banned as fuel. Incentives are provided for cleaner and renewable energy sources.	Completed	100 %	Yes	Nil	Nil

Sl. No.	Activities	Status of activity (Completed / Ongoing / To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
4.	Policy for restriction on usage of Pet coke for industrial use.	Fuel Policy has been formulated in the year 2021. Coal and Pet coke are banned as fuel	Already completed	100 %	No	Nil	Nil
5	Rules and Regulations on uninterrupted power supply in State/ UT	The Electricity Department, Government of Puducherry is a deemed licensee as per Section 14 of the Indian Electricity Act 2003 and the timelines for attending the Fuse of Call, Breakdown in power supply is being carried out as per the timelines specified in the Standards of Performance notified by JERC. The same is available in the department website Further being an Utility department, no special funds are earmarked (Electricity Department)					
6	Policy for use of DG sets	Guidelines framed by the CPCB and directions of the Hon,ble NGT are being adopted	One year	100 %	Nil	Nil	Nil
7	Policy regarding installation of CAAQMS based on the emission potential or capacity of air polluting industries.	Air pollution potential units have been directed to provide CAAQMS. Ongoing	One year	100 %	Nil	Nil	Nil
8	Mechanism to be devised for expansion of OCEMS to air polluting industries are not covered currently (such as emission from utility stacks in 17 categories, etc.)	All the 17 category units have provided OCEMS. Other Air pollution potential units have been directed to provide OCEMS Ongoing	6 months	100 %	Nil	Nil	Nil
9	Mechanisms to control fugitive emissions sources.	Industries were directed to provide sprinkler system to control fugitive emissions. Urban Local Bodies are carrying out manual and mechanical road sweeping	6 months	100 %	Yes	Not done	NA
10	Regulations for conversion of brick kilns to clean technologies	To be started	One year	100 %	Nil	NA	NA

Sl. No.	Activities	Status of activity (Completed / Ongoing / To be started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
11.	Regulations for Emission Trading Scheme (ETS)	To be started	Two year	50 %	Nil	Nil	NA
12.	Policy to set up e-waste recycling unit in industrial areas in compliance with e-waste management rules	To be started	One year				
13.	Any other Policy / Rules/ Standards/ Guidelines pertaining to industrial emissions	Standards specified in Environmental (Protection) rules, 1986 are being adopted	Completed	100 %	Nil	Nil	Nil
14	Number of industries in the State complying emission standards	Based on the available 177	6 months	100 %	Nil	Nil	Nil
15	Inventory of fuel consumed in the industries (type and quantity)	On going	One year	100 %	50 % (Furnace oil inventorisation has been completed)	Nil	Nil
16	Shifting of industries/ commercial units to gaseous fuels (CNG/ PNG/ CBG	On going	3 years	80%	-	-	-
17	Number of households shifted to PNG/ LPG	LPG – 3,91,033	1 year	95%	-	-	-
18	Any other activity/ project pertaining to industrial emissions	Green award launched	Completed	100%	One laks /3 year	One lakhs	Fully utilized

## 2. Vehicular Emissions

Sl. No.	Activities/ Action plan	Status of activity(Completed/ Ongoing/ To beStarted)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications(Yes/ No)	Funds Allocate (Rs crore)	Funds Utilized as on date (Rs crore)
1.	Notification for phasing out old vehicles (Commercial: 10 years; Private: 15 years)	The action has been initiated for scrapping of Non – Transport Vehicles older than 15 years of age owned by Govt. / quasi Govt./ Agencies of the central and state registered in Puducherry as per the notification of MoRTH vide GSR 29 (E), dated 16-01-2023.	By end of 2024	100%	Yes	Not yet	NA
2.	Policy for scrapping old vehicles	To be started	By end of 2023	-	-	-	-
3.	Policy/ Plan for Li-battery waste management from scrapped vehicles	To be started	One year	50 %	Nil	Nil	Nil
4.	Policy / Scheme for Eco-Friendly Mass Rapid Transport Systems	To be started	-	-	-	-	-
5.	Policy for augment e-vehicles	The Transport department has submitted the draft “Puducherry electric mobility policy 2023” for the approval of the Government	-	-	-	-	-
6.	Notification and enforcement of PUCnorms	Integration of NIC software for testing of vehicles for pollution has been implemented. For enforcement of PUC compliance, the submission of Pollution under control certificate is made mandatory for grant / renewal of fitness certificate or renewal of certificate of Registration	-	-	-	-	-

Sl. No.	Activities/ Action plan	Status of activity(Completed/ Ongoing/ To beStarted)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications(Yes/ No)	Funds Allocate (Rs crore)	Funds Utilized as on date (Rs crore)
7.	Online monitoring of PUC implementation	As the Vahan system has been linked with testing centre in Puducherry, the monitoring can be done online for the vehicles for which testing was carried out by the pollution testing centres in Puducherry. The online monitoring for all vehicles can be possible only on integration of all testing centres in neighboring States /Country is completed.	-	-	-	-	-
8.	Mechanism for centralized record maintenance of PUC checks, certification and cross check by the concerned transport authorities to be incorporated	The Vahan has been Integrated with the pollution testing centre system developed by NIC. Through the same the data base of pollution data can be created.	-	-	-	-	-
9.	Construction of bypass /ring roads						
10.	Re-filling Stations retrofitted with Vapor Recovery System	To be started	One year	100 % wherever applicable	Nil	Nil	Nil
11.	Incentive of setting up R&D facilities related to EVs	A Clause with respect to encouragement for the R & D facilities related to Electric Vehicle has been incorporated in the draft " Puducherry Electric Mobility Policy 2023"	-	-	-	-	-
12.	Any other Policy / Rules/ Standards/ Guidelines pertaining to vehicular emissions	Nil	-	-	-	-	-

### 3. Construction & Demolition Waste and Road Dust Management

Sl. No.	Activities/ Action plan	Status of activity(Completed/ Ongoing/ To beStarted)	Timeline for completion	Target (Coverage/ Percentage )	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized ason date (Rs crore)
1.	Policy for development of projects/ plans for C&D waste management	Tender has been floated for setting up Integrated Municipal Solid Waste Management – the scope is inclusive of Collection, Transportation, Processing and Disposal of C&D waste for Pondicherry and Oulgaret Municipalities.  The quantity of C&D waste generated in other ULBs is very minimal – not applicable to set up a processing unit. It is being managed along with Municipal Solid Waste.	September 2023	100% waste generated	No	NA	NA
2.	Policy for use of C&D waste in laying and construction of State High ways.	C&D waste is being used by Pondicherry Municipality in laying of municipal roads.	Ongoing	100% waste generated	No	NA	NA
3.	Demand creation for C&D waste and alternative use of C&D waste material	It is being considered to issue GO/notification to all associated government agencies regarding utilisation of C&D waste and products from C&D processing plant in construction of government buildings, laying of roads filling low – laying areas etc. The same proposition will be extended to Civil Engineers Association and other relevant stakeholders as well.	After the C&D the processing plant is set up, this will be initiated.	-	-	-	-

Sl. No.	Activities/ Action plan	Status of activity(Completed/ Ongoing/ To beStarted)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications(Yes/ No)	Funds Allocate (Rs crore)	Funds Utilized as on date (Rs crore)
4.	Schemes for development of green belt/ open spaces and street sides greening onState highways	To be started	One year	30 %	Yes	Nil	Nil
5.	Penalty provisions for non-compliance of C&D waste management rules at construction sites	Yes	One year	100 %	Nil	Nil	Nil
6	Maintenance, repair and paving of State highways	Completed 90.21 Km.	-	100%	No	94.12	94.12
		To be started 178.675 Km	9 months	-	No	115.22	-
7	Monitoring of road dust especially in and around hotspot areas and in the vicinity of State highways	Yes	-	-	-	-	-
8	Mechanism for development and maintenance of road infrastructures for industrial states and Clusters  Strengthening, Widening & Black topping to the approach road 1st cross, I main, II main, 5th, 9th, 11th, 15th, 19th cross roads at Mettupalayam Industrial Estate, Puducherry.	To be started	3 three months	-	-	2 crores	-
9	Any other Policy / Rules/ Standards/ Guidelines pertaining to C&D waste and Road dust management	Ensuring compliance with the Construction and Demolition Waste Management Rules, 2016	On going	-	-	-	-

Sl. No.	Activities/ Action plan	Status of activity(Completed/ Ongoing/ To beStarted)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated(Rs crore)	Funds Utilized on date (Rs crore)
10.	C&D waste processing plants	Tender has been floated for setting up Integrated Municipal Solid Waste Management – the scope is inclusive of Collection, Transportation, Processing and Disposal of C&D waste for Pondicherry and Oulgaret Municipalities. The quantity of C&D waste generated in other ULBs is very minimal – not applicable to set up a processing unit. It is being managed along with Municipal Solid Waste.	August / September 2023	100% waste generated	Yes	Please refer to Annexure -I	NA
11.	Greening of open spaces/parks developed	Greening of open spaces (0.0259 sq km of green space) and parks (9 projects) has been taken up and executed by the Urban Local Bodies under AMRUT scheme in the last 5 years.	Completed	-	-	-	-
12.	Any other activity/ project pertaining to C&D waste and Road dust management	C&D waste is being used by the Pondicherry Municipality in laying of roads.	On going	-	-	-	-

4. Emissions from burning of waste

Sl No.	Activities/ Action plan	Status of activity (Completed/ Ongoing/ To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
1.	Notification and Enforcement of municipal solid waste (MSW) management rules	Bye laws on Solid Waste Management have been notified by Pondicherry and Oulgaret Municipalities and the documents are under approval for remaining 3 ULBs - Karaikal, Yanam and Mahe.	On going	-	-	-	-
2.	Policy for MSW management	Solid Waste Management Policy for Union Territory of Puducherry was notified on 01.08.2018 and the Solid Waste Management Action Plan was notified for Union Territory of Puducherry on April'18. Based on the State Action Plan, all the Local bodies have prepared their action plan adopted in their respective local bodies	Completed	-	-	-	-
3.	Policy for legacy waste management at dumpsites	<ul style="list-style-type: none"> <li>➤ Bio - mining and Bio - remediation projects are being undertaken in all the ULBs.</li> <li>➤ For Pondicherry and Oulgaret, around 16 acres of land out of 23.6 acres has already being reclaimed by the concessionaire.</li> <li>➤ The concessionaire is being selected for bio-mining and bio-remediation in Karaikal</li> <li>➤ Negotiations are in progress with the concessionaire in Yanam to undertake legacy waste management at the earliest.</li> </ul>	To be started	-	-	-	-

Sl. No.	Activities/ Action plan	Status of activity (Completed/ Ongoing/ To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
4.	Policy for implementation of ban on single use plastics	Completed		100 %	Nil	Nil	Nil
5.	Policy for development and Construction of Waste to Energy Plants	Integrated Municipal Solid Waste Management projects including the scope of collection, transportation, processing and disposal are being implemented to handle all the types of waste generated in the ULBs – 610 MTs of waste from entire UT of Puducherry (urban local bodies and commune panchayats together) - Selection of concessionaire for IMSWM in Pondicherry and Oulgaret Municipalities is currently in process.	On going	-	-	-	-
	(a) non-recyclable / combustible dry waste			-	-	-	-
	(b) Bio- methanation / Bio CNG			-	-	-	-
	(c) Composting plant etc.			-	-	-	-
6.	Any other Policy / Rules/ Standards/ Guidelines pertaining to MSW Management	<ul style="list-style-type: none"> <li>• Solid Waste Management Rules (SWM), 2016</li> <li>• E-Waste (Management) Rules, 2016</li> <li>• Bio-Medical Waste Management Rules, 2016</li> <li>• Plastic Waste Management Amendment Rules, 2022</li> <li>• Construction and Demolition Waste Management Rules, 2016</li> <li>• Guidelines for Extended Producer Responsibility</li> <li>• National Green Tribunal</li> <li>• Swachh Bharat Mission (Urban &amp; Gramin) guidelines (Mission 2.0)</li> </ul>	On going	-	-	-	-

Sl. No.	Activities/ Action plan	Status of activity (Completed/ Ongoing/ To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
7.	Waste collection status in the city (%)	100% waste is being collected from all the ULBs	Completed	100%	-	-	-
8.	Waste segregation status in the city (%)	100% segregation of waste	Completed	100%	-	-	-
9.	Material Recovery Facility	4 TPD Material Recovery Facility is operational in Dubraypet, Pondicherry Municipality  20 TPD Material Recovery Facility is in process – MoU signed in August 2022 and current space for setting up this facility is being considered.	On going  To be started	-	-	-	-
10.	Waste to Energy plants	Integrated MSWM is being taken up for all types of waste	On going	-	-	-	-
11.	Waste to compost plants	Integrated MSWM is being taken up for all types of waste 1 TPD each Bio-methanation plant is operational in Oulgaret Municipality and Karaikal Composting technologies like Windrows method, Black Soldier Fly (BSF) and other aerobic technologies have been adopted by the ULBs.	On going	-	-	-	-
12.	Remediation of dumpsites in the city	Updated in point 11 above	On going	-	-	-	-
13.	Control open burning of MSW	Integrated MSWM is being taken up in all ULBs to prevent open burning of MSW	On going	-	-	-	-
14.	Any other activity/ project pertaining to MSW Management	Pondicherry Municipality with Godrej, Swachatha Corporation & Recity Network have launched the project 'KEEP Namma Pandy Clean'. The initiative aims to make Pondicherry one of the cleanest coastal cities in India and undertake awareness activities along with the building of a state of the art Sanitation park to dispose of the waste produced in the city.	On going	-	-	-	-

5. Emissions due to burning of agro residues

Sl. No.	Activities/ Action plan	Status of activity (Completed/ Ongoing/ To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
1.	In-situ treatment of biomass residues for management of stubble burning						
a)	Schemes for procurement of agriculture machinery	Sub-Mission on Agricultural Mechanization (SMAM) Ongoing	March 2023	100%	Yes	2.24	1.84
b)	Assistance for establishment of farm machinery banks/ custom hiring centres	To be started	March 2024	50%	Yes	0.20	0
c)	Use of decomposer for in-situ Crop residue management.	-	-	-	-	-	-
2.	Ex-situ treatment of biomass residues for management of stubble burning						
a)	Schemes for balers/pellet/ briquette machines, etc.	Sub-Mission on Agricultural Mechanization (SMAM) Completed	-	100%	Yes	0.17	0.17
3.	Biomass projects with respect to the hotspots of crop residue burning	-	-	-	-	-	-
4	Policy for supply chain mechanism for in-situ and ex-situ management of stubble	-	-	-	-	-	-

Sl. No.	Activities/ Action plan	Status of activity (Completed/ Ongoing/ To be Started)	Timeline for completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
5.	Supply chain for crop residues to cow shelters	To bring about attitudinal changes among the farmers on the in-situ management of Sugarcane trashes through Demonstrations.	-	-	-	-	-
6.	Development of effective protocol for monitoring of fire incidents including crop area consideration and crop fire area data	-	-	-	-	-	-
7.	Any other scheme/ program that may help in reducing air pollution	-	-	-	-	-	-

6. Household emissions

Sl. No.	Activities/ Action plan	Status of activity (Completed/ Ongoing/ To be Started)	Timeline for Completion	Target (Coverage/ Percentage)	Financial implications (Yes/ No)	Funds Allocated (Rs crore)	Funds Utilized as on date (Rs crore)
1.	Schemes for use of LPG/ PNG for cookingfuels	Ongoing	2021-2023	Target - 10.000 Achieved -15,556 156%	Nil	Nil	Nil
2.	Any other Policy / Rules/ Standards/ Guidelines pertaining to Household emissions	To be started	3 years	75 %	Yes	Yet to be estimated	

**Annexure 1**

Details of funds allotted for Integrated Municipal Solid Waste Management projects (including C&D waste management) for ULBs under SBM(U)2.0 and state share

S. No.	Details of the projects	Name of the ULB
1	Disposal of Legacy Waste from Kurumbapet dumping site through bio-remediation and bio-mining with complete reclamation of the land in compliance with SWM Rules 2016 on Design, Build, Finance, Own and Operation model	Puducherry and Oulgaret Municipality
2	Integrated Municipal Solid Waste Management (IMSWM) for Puducherry and Oulgaret Municipalities on DBFOOT model (350 TPD)	Puducherry and Oulgaret Municipality
3	Reclamation of Land (legacy waste disposal) through bio-remediation and bio-mining at Paravaipet, Karaikal Dumping site (9.50 acres)	Karaikal Municipality Rs.5.09 Tentative
4	Integrated Municipal Solid Waste Processing Project at Karaikal Municipality (40 TPD)	Karaikal Municipality, Rs.3.08 Cr
5	Integrated Municipal Solid Waste Processing Project at Yanam Municipality (20 TPD)	Yanam Municipality, Rs.3.00 Cr
6	Disposal of legacy waste from the existing UVK Nagar dumping site through bio-mining technology in Yanam (1.84 acres)	Yanam Municipality, Rs.1.50 Cr Tentative
7	Integrated Municipal Solid Waste Processing Project at Puducherry commune panchayat (150 TPD)	Puducherry Commune panchayat, Rs.11.72 Cr
8	Integrated Municipal Solid Waste Processing Project at Karaikal commune panchayat (80 TPD)	Karaikal Commune panchayat, Rs.3.80 Cr
9	Material Recovery Facility at Truck Terminal Mettupalayam Under EPR Mode (20TPD)	Puducherry and Oulgaret Municipality

**BEFORE THE NATIONAL**  
**GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**

APPLICATION NO.: 159 of 2021 (SZ)

KANKANA DAS, KOLKATA

- APPLICANTS

-Vs-

UNION OF INDIA & ANR.

- RESPONDENTS

**PAPER BOOK II**



A. SATHYA BAMA

STANDING COUNCEL FOR  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE

